

THE HIGH COURT OF KERALA

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B1-91557/2010/B4/REC4

Kochi - 682 031
Dated : 28.10.2011

Notice

The candidates whose Roll Numbers and names are mentioned in the list below (in the order of merit) have qualified in the Kerala Judicial Service Examination, 2011 i.e written and oral examination, held for the selection of Munsiff-Magistrate in the Kerala Judicial Service.

The final selection shall be subject to the availability of vacancies notified, the rules of reservation and rotation provided by Rules 14-17 of the Kerala State and Subordinate Rules, Rule 5(3) of the Kerala Judicial Service Rules, 1991 and also subject to the approval of the list by His Excellency, the Governor of Kerala.

A. MERIT LIST OF CANDIDATES FOR DIRECT RECRUITMENT

<i>Sl.No.</i>	<i>Roll No.</i>	<i>Name of candidate</i>
1	3424	Mr.Varun K.S
2	3252	Ms.Suja K.M
3	1555	Mr.Devan K. Menon

B. MERIT LIST OF CANDIDATE FOR RECRUITMENT BY TRANSFER

<i>Sl.No.</i>	<i>Roll No.</i>	<i>Name of candidate</i>
1	2489	Mr.Rajeevan Vachal

Mere inclusion of the name of a candidate in the list will not confer on the candidate any right for appointment. The candidature is, therefore, provisional at all stages and the High Court reserves the right to reject the candidature of any candidate at any stage of selection even after the publication of this merit list.

(By Order)

Venu Karunakaran
Registrar (Recruitment&Computerisation)